

**Defective Case Register from 2024-02-22 to 2024-02-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/5366/2024	SUBODH KUMAR MOHANTY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-ABLAPL/5455/2024	KURESH PRASAD DASH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos.14 to 18 not neat and legible
3	D-CONTC/5575/2024	ADV.	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
4	D-ABLAPL/5453/2024	DEBA KUMAR RATH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no.10 not neat and legible
5	D-WP(C)/8099/2024	SUNSHINE ANAND SWAIN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PG. 66, 67, 68, 71, 72 AND 77 NOT LEGIBLE.
6	D-CONTC/5900/2024	SAROJANANDA MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-BLAPL/5472/2024	DILLIP KUMAR MOHANTY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  page no.34 not neat.
8	D-ABLAPL/5440/2024	PARTHA SARATHI NAYAK	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-CRLA/5215/2024	AMULYA RATNA PANDA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/6808/2024	SUBAS CHANDRA DAS	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-BLAPL/5450/2024	AJAY NAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Hologram Rs.50/- not paid in V.nama.
12	D-CONTC/7253/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-CRLMC/4701/2024	RAMESH CHANDRA PRADHAN	2024-02-22	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. COURT FEE RS. 6/- TO BE PAID 2. AU FEE RS. 1.10 BE PAID 3. LTI OF EXECUTANT NOT ATTESTED
14	D-WP(C)/6003/2024	SESHADEV DASH	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-CRLMC/4741/2024	DIGAMBAR SETHI	2024-02-22	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  AU FEE RS. 1.10 BE PAID
16	D-BLAPL/5496/2024	SATYA NARAYAN MISHRA (4)	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page nos. 11 and 12 not neat
17	D-WP(C)/6060/2024	SATYAJIT MUKHARJEE	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. page 13 not neat 2. Date mentioned of second representation vide annex 5 in index and in the petn not complete
18	D-BLAPL/5460/2024	LAXMINARAYAN PATEL	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-CONTC/5753/2024	ADV.	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  date of order in I.A. not correct
20	D-WP(C)/6127/2024	SATYAJIT MOHAPATRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
21	D-BLAPL/5343/2024	MANORANJAN PADHY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Synopsis and date chart not mentioned in the Index
22	D-CRLMC/5034/2024	DURGA PRASAD SWAIN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  NEAT COPIES OF PGS. 21 AND 22 NOT FILED. 2. ANNEXURES NOT ATTESTED.
23	D-CONTC/6923/2024	SHASHIBHUSAN BISWAL	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

24	D-WP(C)/6817/2024	SUBAS CHANDRA DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-BLAPL/5487/2024	SUBHRAJIT SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of rejection order dated.19.02.2024 not tally with Index
26	D-WP(C)/5296/2024	PREMANANDA MOHANTY	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-BLAPL/5476/2024	HRUDANANDA MOHAPATRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-BLAPL/5281/2024	MANORANJAN PADHY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not reflect in the index.
29	D-CONTC/5573/2024	ADV.	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  PAGE 11,12 NOT NEAT AND LEGIBLE
30	D-BLAPL/5191/2024	ANANTA NARAYAN PATTANAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  T.R case no wrongly typed in synopsis.
31	D-BLAPL/5380/2024	JYOTIRMAYA SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-ABLAPL/5458/2024	SUNIL KUMAR PANDA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-CONTC/6596/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-WP(C)/6084/2024	SANJIB SWAIN,SR. PANEL COUNSEL	2024-02-22	1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.C.T NOT PROPERLY ADDRESSED
35	D-BLAPL/5423/2024	PRASANTA KUMAR SATAPATHY	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page no. 11 not neat.
36	D-WP(C)/5960/2024	PRATAP CHANDRA MISHRA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/5870/2024	SOUMYA RANJAN MOHANTY	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.  NOT PROPERLY ADDRESSED
38	D-BLAPL/5188/2024	RAJIB LOCHAN PATTNAIK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-BLAPL/5342/2024	ASHOK KUMAR SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-BLAPL/5346/2024	TIRTH KUMAR SAHU	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-ABLAPL/5456/2024	SUKANTA KUMAR NAYAK (2)	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos.17 and 20 not neat.
42	D-BLAPL/5351/2024	CHINMAYA RANJAN DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
43	D-CRLMC/4608/2024	RANJAN KUMAR ROUT	2024-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. NEAT COPIES OF PAGES 14 TO 18 AND 27 NOT FILED 2. CASE NO FURNISHED IN THE PTAYER DOES NOT TALLY WITH THE CASE NO MENTIONED IN THE C COPY 3. AFFIDAVIT FILED IN I.A. NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER VI OF OHC RULES
44	D-WP(C)/6088/2024	HRUDANANDA MOHAPATRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.C.T NOT PROPERLY ADDRESSED 3.PAGE 20,23 AND 29 NOT NEAT
45	D-BLAPL/5361/2024	PARTHA SARATHI DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-CMP/7591/2024	PITAMBAR BEHERA	2024-02-22	3-AUTHENTICATION FEE IS DEFICIENT.  A.U.FEE OF RS. 2.20 TO BE PAID.
47	D-BLAPL/5390/2024	ASIT KUMAR JENA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/6203/2024	SATYAJIT MOHAPATRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.

49	D-BLAPL/5195/2024	KARTIK CHANDRA TRIPATHY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-ABLAPL/5339/2024	ASWINI KUMAR MISHRA (3)	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not mentioned in the Index
51	D-FAO/7610/2024	KUNAL KUMAR SWAIN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-BLAPL/5482/2024	ABHISHEK DASH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Seal and Signature of the Jail Authority not furnished in the V.nama
53	D-BLAPL/5532/2024	ARIJEET MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-CRLA/5063/2024	RAMANI KANTA PATTANAIAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NAME OF THE FILING ADVOCATE NOT IN BLOCK LETTERS FURNISHED IN THE APPEAL MEMO
55	D-BLAPL/5362/2024	AMULYA RATNA PANDA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page nos. 9 to 15 not neat.
56	D-BLAPL/5389/2024	ARIJEET MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-CONTC/7259/2024	ADV.	2024-02-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
58	D-ABLAPL/5387/2024	HIMANSHU SEKHAR MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no.11 not neat. 2.Annex. 2 not marked in page no.12
59	D-BLAPL/5276/2024	JYOTIRMAYA SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-CRLMC/5192/2024	DHANANJAYA NAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-WP(C)/7565/2024	DEVI PRASAD DASH	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.
62	D-BLAPL/5280/2024	MANOMOY BASU	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.15 not neat.
63	D-WP(C)/6606/2024	KARTIK CHANDRA TRIPATHY	2024-02-22	5-SECOND COPY OF PETITION NOT FILED.

64	D-WP(C)/6059/2024	PRAMODA KUMAR MISHRA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-CRLMP/5511/2024	SUJIT KUMAR SAHU	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-BLAPL/5190/2024	UMAKANTA MOHAPATRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-BLAPL/5199/2024	SATYAJIT MOHAPTRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-BLAPL/5370/2024	ASHOK KUMAR SARANGI	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/5853/2024	SANDHYARANI PANI	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  DATE MENTIONED VIDE ANNEX 10 IN INDEX NOT TALLY WITH THE DATE MENTIONED IN ANNEX 10
70	D-BLAPL/5435/2024	SUSHANTA HARICHANDAN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-BLAPL/5388/2024	DILLIP KUMAR MOHANTY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Annexure- 3 not mentioned on page no . 14
72	D-BLAPL/5421/2024	SUCHIT KUMAR NAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-CRLMC/5043/2024	JYOTIRMAYA SAHOO	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.  SURNAME OF THE PETNR DOES NOT MATCH WITH THE SURNAME IN THE ORDER OF THE COURT BELOW
74	D-WP(C)/7499/2024	BIJAYA KUMAR BEHERA 1	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  1.PAGE 21,22 AND 27 NOT NEAT AND LEGIBLE 2. DATE OF NOTICE DTD. 31.3.22 UNDER ANNEX 4 AND PARA 7 OF THE PETN DOES NOT TALLY WITH INDEX 3. DATE OF ORDER DTD 14.7.23 AS PER INDEX NOT FOUND IN ANNEX 8
75	D-CONTC/7305/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

76	D-WP(C)/7495/2024	BIJAYA KUMAR BEHERA 1	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  1. PAGE NO 14 TO 24, 28 AND 35 NOT NEAT AND LEGIBLE 2. DATE OF NOTICE DTD. 31.3.22 UNDER ANNEX 4 AND PARA 7 OF THE PETN DOES NOT TALLY WITH INDEX
77	D-BLAPL/5303/2024	SOUBHAGYA KUMAR DASH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Index not properly page marked.
78	D-BLAPL/5417/2024	TUKUNA KUMAR MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-CRLA/5223/2024	PRATYUSHA NAIDU	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-ABLAPL/5350/2024	JAYAKRISHNA MOHAPATRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-CONTR/5173/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 16-PETITION/APEAL NOT IN TIME 17-REFERENCE CERTIFICATE NOT FURNISHED.  Period of delay 14 days.
82	D-CRLA/5028/2024	RAMANI KANTA PATTANAİK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-BLAPL/5411/2024	BAIJAYANTI MOHANTY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-WP(C)/6065/2024	GOPAL PRASAD JENA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.  1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. NOT PROPERLY ADDRESSED.
85	D-WP(C)/7574/2024	ABHIRAM SWAIN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-CONTC/6579/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-CONTC/5582/2024	ADV.	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

88	D-CRLMC/4711/2024	KABIRAJ PRADHAN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-ABLAPL/5329/2024	BASANTA KUMAR DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CRLMC/4890/2024	KEDAR CHANDRA BEHERA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-CRLMC/4892/2024	SAIBRATA RATH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
92	D-CRLMC/4756/2024	SANJEEB KUMAR MOHANTY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
93	D-RVWPET/6630/2024	ANJAN KUMAR BISWAL	2024-02-22	PUT UP FOR SR AFTER FILING OF CERTIFIED COPY OF IMPUGNED ORDER
94	D-CRLMC/4917/2024	JYOTIRMAYA SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
95	D-BLAPL/5297/2024	RAMESH AGARWAL	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  page no.32 not neat
96	D-WP(C)/7489/2024	BIJAYA KUMAR BEHERA 1	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  PAGE 14 TO 24, 27 AND 29 NOT NEAT AND LEGIBLE 2. DATE OF NOTICE DTD 31.3.22 UNDER ANNEX 4 AND PARA 7 OF THE PETN NOT TALLY WITH INDEX 3. DATE OF ORDER DTD 11.10.23 UNDER ANNEX 8 AND PARA 16 OF THE PETN DOES NOT TALLY WITH INDEX
97	D-BLAPL/5291/2024	JNYANANANDA PANDA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. As per index annex. not correctly marked. 2.paragraph of the petition not tally with the declaration of the affidavit.
98	D-CRLMP/5550/2024	PRASANTA KUMAR SATAPATHY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-BLAPL/5384/2024	MANAS KUMAR CHAND	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.



				Seal and signature of oath commissioner not furnished
100	D-BLAPL/5189/2024	SOUBHAGYA SWAIN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-CRLA/5331/2024	PARTHA SARATHI DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-CRLMC/4746/2024	DEEPAK RANJAN PARIDA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-WP(C)/7644/2024	PRASANTA KUMAR SATAPATHY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE 49 TO 52 AND 56 NOT LEGIBLE
104	D-CONTC/5879/2024	SANDIPAN MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-CONTC/7261/2024	ADV.	2024-02-22	PROVISION OF LAW PARTLY INDICATED
106	D-BLAPL/5418/2024	TUKUNA KUMAR MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D-BLAPL/5465/2024	RABINDRA NATH PRUSTY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-WP(C)/6068/2024	PRAVASH CHANDRA JENA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Page no. 9 not legible.
109	D-CRLMC/4707/2024	GOURA HARIJAN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 15-ALL PAPERS NOT PROPERLY SIGNED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
110	D-BLAPL/5289/2024	SASMITA PRADHAN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  ANNEXS. 1and 2 not properly marked in petition,
111	D-WP(C)/7588/2024	ABHIRAM SWAIN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-CRLMC/4742/2024	SAKTI PRASAD DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				20-VERNACULAR CERTIFICATE NOT FURNISHED.
113	D-BLAPL/5452/2024	SUJIT KUMAR PATNAIK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page no.12 to 14 not neat.
114	D-ABLAPL/5454/2024	PREMRAJ GOUDA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no.16 not neat.
115	D-CONTC/5578/2024	ADV.	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
116	D-RVWPET/7241/2024	LALIT SAHU	2024-02-22	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  AU FEE RS. 2.25 NOT PAID
117	D-BLAPL/5364/2024	AMULYA RATNA PANDA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  .Page no.11 not legible.
118	D-BLAPL/5290/2024	KISHORE CHANDRA KAR	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  paragraph in the petition not tally with the declaration.
119	D-WP(C)/6113/2024	DILLIP KUMAR MOHAPATRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-CRLMC/4883/2024	SANTOSH KUMAR MOHANTY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.
121	D-CRLA/5298/2024	MILAN KANUNGO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-CONTR/5412/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APEAL NOT IN TIME  1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Period of delay 60 days.
123	D-ABLAPL/5328/2024	BASANTA KUMAR DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-CONTC/5589/2024	SUDEEP KUMAR SARANGI	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-WP(C)/7675/2024	KRISHNA CHANDRA SAHU	2024-02-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
126	D-CRLMC/4915/2024	JYOTIRMAYA SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D-BLAPL/5462/2024	LAXMINARAYAN PATEL	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-BLAPL/5178/2024	BIMAL KUMAR MAHAPATRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Petition not correctly addressed to Hon'ble Court 3.Page 28 to 32 not neat
129	D-CONTC/5739/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
130	D-CONTC/6902/2024	ADV	2024-02-22	RELATIONSHIP OF THE DEPONENT NOT FURNISHED
131	D-CONTC/6894/2024	JYOTIRMAYA SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-CRLMC/4611/2024	DILLIP KUMAR SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D-BLAPL/5284/2024	PRANAB KUMAR DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. ps. case no in petition not tally with synopsis and prayer of the petition. 2. G.R. no of petition not tally with synopsis.
134	D-WP(C)/5856/2024	RANJIT KUMAR LENKA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. NOT PROPERLY ADDRESSED 2. PAGE 7 AND 9 NOT LEGIBLE
135	D-WP(C)/7496/2024	BIJAYA KUMAR BEHERA 1	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  1. PAGE NO 21 TO 26 AND 34 TO 37 NOT NEAT AND LEGIBLE 2. DATE OF NOTICE DTD. 31.3.22 UNDER ANNEX 4 AND PARA 7 OF THE PETN DOES NOT TALLY WITH INDEX 3. DATE OF ORDER DTD. 20.11.23 UNDER ANNEX 8

				AND PARA 16 OF THE PETN DOES NOT TALLY WITH INDEX
136	D-CRLA/5256/2024	BIBHUTI RANJAN MOHANTY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-BLAPL/5509/2024	SOUBHAGYA KUMAR DASH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-CRLMP/5603/2024	SIDHARTH PRASAD DAS	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-CONTC/7099/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-BLAPL/5293/2024	AMIT PRASAD BOSE	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-RSA/7601/2024	PRASANTA KUMAR SATAPATHY	2024-02-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
142	D-MATA/6959/2024	MAMATA MISHRA	2024-02-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.  FATHERS NAME OF THE DEPONENT NOT CORRECTLY FURNISHED 2. FATHERS NAME OF THE APPALLANT DOES NOT TALLY WITH THE NAME IN THE COURT BELOW 3. BEING AGGRIEVED NOT FURNISHED
143	D-BLAPL/5285/2024	PRABHU PRASANNA BEHERA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-CRLMC/5046/2024	JYOTIRMAYA SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-CONTC/5384/2024	KIRAN ROUT	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.  AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
146	D-BLAPL/5193/2024	PABITRA KUMAR NAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
147	D-WP(C)/6064/2024	GOPAL PRASAD JENA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.  NOT PROPERLY ADDRESSED
148	D-MATA/6730/2024	BINI MISHRA	2024-02-22	3-AUTHENTICATION FEE IS DEFICIENT.  AU FEE RS. 4.50 NOT PAID
149	D-CRLREV/4516/2024	DURGA PRASAD SWAIN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-WP(C)/5894/2024	SATYABADI MANTRY	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  SIGNATURE OF THE EXECUTANT NOT TALLY WITH THE NAME MENTIONED IN VNAMA AND C.T
151	D-BLAPL/5277/2024	SUDHANSU SEKHAR DASH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-BLAPL/5332/2024	SABYASACHI MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
153	D-CRLMC/4764/2024	PRAMOD KUMAR JENA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-BLAPL/5340/2024	KARUNAKAR NAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-BLAPL/5330/2024	GOPAL KRISHNA NAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no 9 and 10 not neat
156	D-WP(C)/5897/2024	DURGA PRASANNA MISHRA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGE 38,39 NOT LEGIBLE
157	D-BLAPL/5433/2024	BIRENDRA KUMAR PARDHI	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D-MATA/7374/2024	BIBHUTI BHUSAN MISHRA	2024-02-22	5-SECOND COPY OF PETITION NOT FILED.
159	D-WP(C)/6616/2024	KRISHNA CHANDRA SAHU	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-BLAPL/5493/2024	JAYADEBA BEHERA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-CRLMC/5137/2024	ARABINDA TRIPATHY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D-CRLA/5122/2024	BISWORANJAN DALAI	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D-CRLA/5113/2024	PRASANTA KUMAR TRIPATHY	2024-02-22	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. COURT FEE RS. 6/- NOT PAID 2. BEING AGGRIEVED BY THE ORDER AND GROUNDS OF THE APPEAL NOT FURNISHED
164	D-WP(C)/6692/2024	GANESWAR BEHERA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

165	D-BLAPL/5301/2024	KAILASH BEHERA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-BLAPL/5419/2024	SANTOSH KUMAR BRAHMA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-BLAPL/5478/2024	PRASANNA KUMAR PANDA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Affirmation made by Notary wrongly mention
168	D-WP(C)/5892/2024	HIMANSU SEKHAR MISHRA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-CRLMC/5138/2024	BHARAT JALLI	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  SYNOPSIS AND DATE CHART NOT ALPHABETICALLY PAGINATED
170	D-BLAPL/5377/2024	DEVASHIS PANDA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
171	D-BLAPL/5473/2024	SURYA KANTA PRADHAN	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no. 15 not neat
172	D-BLAPL/5507/2024	SOUBHAGYA KUMAR DASH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
173	D-WP(C)/6066/2024	GOPAL PRASAD JENA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.  1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. NOT PROPERLY ADDRESSED.
174	D-BLAPL/5274/2024	SUCHIT KUMAR NAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Annex. 1 and 2 not page marked in index
175	D-WP(C)/6010/2024	PADMAJA PATTNAIK	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  DATE OF REPRESENTATION VIDE ANX-8 AND IN THE PETITION NOT TALLY WITH THE DATE VIDE ANX-8 IN INDEX.
176	D-BLAPL/5286/2024	PRANAB KUMAR DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				PS. no. of the petition not tally with synopsis.
177	D-WP(C)/7923/2024	ANJAN KUMAR BISWAL	2024-02-22	Pages 125 to 133 are not legible.
178	D-WP(C)/7341/2024	ASHOK KUMAR PRADHAN	2024-02-22	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  D.C.FEES. OF RS. 12 TO BE PAID.
179	D-CONTC/7074/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-CONTC/6734/2024	ADV.	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-CRLMC/4626/2024	AKSHAYA KUMAR SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. FATHERS NAME OF EXECUTANT NO 2 IS INCORRECTLY FURNISHED 2. NOT PROPERLY ADDRESSED
182	D-BLAPL/5352/2024	DEBASIS MISHRA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
183	D-CONTC/6893/2024	JYOTIRMAYA SAHOO	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-BLAPL/5186/2024	BIDYADHAR PANDA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Synopsis and date chart not mentioned in the Index 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
185	D-ABLAPL/5394/2024	ARUN KUMAR DAS (1)	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page no.7 not legible
186	D-WP(C)/5994/2024	PRAJNA PRIYAMBADA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-CONTC/5758/2024	DAYANIDHI MOHANTY	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
188	D-BLAPL/5486/2024	ROHIT KUMAR SUNA	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
189	D-RVWPET/7089/2024	DURGESH NARAYAN RATH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-BLAPL/5457/2024	RAJENDRA NARAYAN ROUT	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-WP(C)/7471/2024	SANTOSH KUMAR MISHRA	2024-02-22	5-SECOND COPY OF PETITION NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE 62,63, 70,71 NOT LEGIBLE
192	D-WP(C)/5895/2024	DURGA PRASANNA MISHRA	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE 39,39 NOT LEGIBLE
193	D-CRLA/5128/2024	ALOK KUMAR DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-CRLMC/5426/2024	PRATIKSHYA DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-BLAPL/218/2024	DEBASNAN DAS	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Free copy of order dtd. 20-11-2023,vide Annex.3 filed. 2. Petition not correctly addressed to Honble Court
196	D-BLAPL/5502/2024	MANMAYA KUMAR DASH	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  P.S.not tally with Cause title
197	D-BLAPL/5471/2024	BHARAT BHUSAN ROUTRAY	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
198	D-ABLAPL/5383/2024	CHAITANYA NAYAK	2024-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
199	D-WP(C)/4972/2024	HARIPAD MOHANTY	2024-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.



**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 22-02-2024 (CASES FILED BEFORE 2024)**

<b>Sl no</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	LAA/44/2017	LAA/44/2017	M/S.P.K.PARHI,BAB ITA SAHU	OTHERS. COURT FEE OF RS. 2279.25 NOT PAID
2	CMAPL/866/20 23	CMAPL/866/20 23	MOHD.A.ALAM	OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
3	CMAPL/807/20 23	CMAPL/807/20 23	PRASHANTA KUMAR NAYAK	OTHERS. COPY OF DISMISSAL ORDER NOT FILED. OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED. OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
4	CMAPL/99/202 1	CMAPL/99/202 1	ADV.	OTHERS. COPY OF DISMISSAL ORDER NOT FILED. 4. AFFIDAVIT/VERIFICATI ON NOT PROPER.
5	LAA/55/2011	LAA/55/2011	M/S.P.K.PAHRI (ASGI),PRASANTA KUMAR DAS(CGC)	10. SUBJECT CODE NOT FURNISHED/INCORREC TLY MENTIONED